

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4549  
ANSWERED ON:20.12.2012  
VACANT POST OF DIRECTOR AT NIPER  
Singh Alias Pappu Singh Shri Uday

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the National Institute of Pharmaceutical Education and Research (NIPER) Mohali, Punjab has been functioning without a regular Director since 2010;
- (b) if so, whether the Board of NIPER was constituted in June, 2011;
- (c) if so, the details of Board resolutions regarding the selection of regular Director of NIPER; and
- (d) the details of complaints received by the Government against the NIPER and action taken thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION  
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) Yes, Madam.

(b) Yes, Madam.

(c) The issue relating to selection of regular Director was discussed at the meetings of Board of Governors (BoG) of NIPER, Mohali, on 2nd August 2011 & 9th January 2012. BoG at its meeting held on 9.1.2012, approved advertisement for publication in newspapers. BoG also authorised Chairman BoG to constitute the search cum selection committee for selection of Director.

(d) The complaints are received by the Chief Vigilance Officer, Department of Pharmaceuticals either through Central Vigilance Commission (CVC) or through other Government Departments and various other sources. These complaints are examined as per CVC's guidelines and in consultation with CVC and as per advice of CVC, further action will be taken.